

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.54/2006

Wednesday this the 7 th day of February 2007.

CORAM:

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

(By Advocate Shri TC Govindaswamy)

Vs.

1. Union of India represented by the General Manager, Southern Railway, Headquarters Office, Park Town P.O., CHENNAI – 3.
2. The Divisional Railway manager, Southern Railway, Palghat Division, PALGHAT.
3. The Senior Divisional Personnel Officer, Southern Railway, Palghat Division, PALGHAT.

(By Advocate Shri Thomas Mathew Nellimoottil)

The application having been heard on 7.2.2007
the Tribunal on the same day delivered the following

ORDER

HON'BLE DR. K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the applicant prays for permission to withdraw this O.A. with liberty to take up the matter with the departmental authorities. Permission granted. O.A. is dismissed as withdrawn.

Dated the 7th February, 2007.

**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**